

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 194053 of 2022 in CRL.A. NO. 337 OF 2022 IS LISTED
UNDER THIS ITEM.

IA No. 132384/2019 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 337/2022 (II)

(IA No. 194053/2022 - GRANT OF BAIL)

Date : 22-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIAFor Appellant(s) Mr. Suryodaya Prakash Tiwari, Adv.
Shachi Pandey, Adv.
Mr. Sanjay Kumar Dubey, AOR

Mr. Shiv Sagar Tiwari, AORFor Respondent(s) Mr. V.k Shukla, Adv.
Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.UPON hearing the counsel the Court made the following
O R D E R

We propose to hear out the appeals itself.

The plea for bail is rejected.

The appeals may be listed expeditiously in the month of July,
2023.(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(VIDYA NEGI)
ASSISTANT REGISTRAR